## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/74/2016

NAME OF THE PETITIONER(S)

: S.R. Radhakrishnan

NAME OF THE RESPONDENT(S)

: M/s Rajaram Mills Private Limited & 6 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

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Coursee Rur R7

(2) T.v.P. Saivihai Counsul. Mr Kumarlaicholm Li-R6

(3) Preettri. S. Heasu Counsel for Pele for Rajagopal & Raghunathan

Advocates

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## **ORDER**

Ms. Preethi S. Arasu, Counsel for Petitioner present. Mr. T.V.P. Saivihari, Counsel for R-1 to R-6 present. Mr. S. Hari, Counsel for R-7 present. It is submitted that they are trying to settle the dues of Secured Creditors by selling the machinery, which will take some time. Matter is posted for final hearing. Put up on 24.07.2017.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIO) MEMBER (JUDICIAL)